Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 09th day of **August**, 2018

Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/01839/2010

Kaushal Kishore, S/o Shri Nanhoo Mal, R/o Durga Mandir Wari, Morris Road, Aligarh.

.....Applicant.

By Advocate -Shri Pankaj Srivastava

<u>VERSUS</u>

- 1. Union of India, through the General Manager, North Central Railway, Allahabad.
- 2. The Divisional Electrical Engineer (OP), North Central Railway, Tundla.
- 3. The Assistant Divisional Electric Engineer, North Central Railway (Operation), Tundla, Aligarh.

..... Respondents

By Advocate: Shri Satya Prakash

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member-J:

List revised. None present for the applicant. Shri Satya Prakash, counsel for the respondents is present.

2. Even on the last occasion no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A Member-J

RKM/